

RBI/2014-15/592 DBR No.BC.93/29.67.001/2014-15

May 14, 2015

The Chairman & Managing Directors / Managing Director & Chief Executive Officers - All Public Sector Banks

Dear Sir / Madam,

Calendar of Reviews

Please refer to our <u>circular No.DBOD.BP.BC.71/21.03.038/2007-08 dated April 22, 2008</u> advising banks regarding Calendar of Reviews to be put up to the Board / Management Committee.

2. RBI has prescribed comprehensive 'Calendar of Reviews' to be deliberated by the Boards of banks and has made significant additions to the same over the years. It has been observed that Calendar of Reviews uses considerable Board time and as a result the Board may not be in a position to give focused attention to matters of strategic and financial importance. In this connection, the Committee to Review Governance of Boards of Banks in India (Chairman - Dr. P J Nayak) had also recommended that discussions in the Boards of banks need to be upgraded and greater focus should be on strategic issues.

3. Accordingly, in the first bi-monthly monetary policy statement 2015-16, it was proposed to do away with the Calendar of Reviews and instead, replace it with the seven critical themes prescribed by the Nayak Committee namely, business strategy, financial reports and their integrity, risk, compliance, customer protection, financial inclusion and human resources (as illustrated in **Annex**), and leave it to the banks' Boards to determine other list of items to be deliberated and periodicity thereof.

4. Banks are advised to determine the Board agenda items and the periodicity thereof, with the approval of their Boards, such that there is adequate focus on matters of strategic and financial importance, including the seven broad themes indicated above.

5. This supersedes our circular No.DBOD.BP.BC.71/21.03.038/2007-08 dated April 22, 2008.

Yours faithfully,

Sd/

(Sudha Damodar) Chief General Manager

Encl. As above

Annex

Critical themes in board deliberations

Category	Description
Business	Development of new products; competitiveness of individual
Strategy	businesses; business reviews in relation to targets.
Risk	Policies concerning credit, operational, market, liquidity risks;
	assessing the independence of the risk function.
Financial	Detailed scrutiny of quarterly and annual financial results; NPA
Reports and	management and reported NPA and provisioning integrity.
their integrity	
Compliance	Regulatory requirements; adherence to RBI and SEBI norms;
	observations from the annual financial inspection by RBI, and from
	the Long Form Audit Report; review of decisions in previous
	minutes of meetings, and key decisions within subsidiaries; review
	of action taken reports; appointments to board committees.
Customer	Mis-selling, particularly third-party products; laying down the
Protection	appropriateness of products to different customer segments;
	understanding the broad trends and concentration in the growth of
	customer grievances and their resolution.
Financial	Review of priority sector lending; payments for the disadvantaged;
Inclusion	deposit mobilization from weaker sections; support to microfinance
	institutions; and other issues.
Human	Appointments and approvals of directors, perks and perquisites for
Resources	employees, incentive schemes for employees, promotion policies
	for employees, training and skill development of employees.